

DIVISION BENCH

ITEM NO. 133

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 201/2020 & IA No. 114/2022 IN CP (IB) No. 349/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	BANK OF INDIA V/S B. B. FOODS PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 24th July, 2023.

**-Sd-
(Deputy Registrar)**

22nd May, 2023

*Bipul Kumar Tiwari
(Stenographer)*